

Bill Summary

The National Institute of Design (Amendment) Bill, 2019

- The National Institute of Design (Amendment) Bill, 2019 was introduced in Rajya Sabha by Mr. Piyush Goyal, Minister of Commerce and Industry on July 30, 2019. The Bill seeks to amend the National Institute of Design Act, 2014, which declares the National Institute of Design, Ahmedabad as an institution of national importance.
- The Bill seeks to declare four National Institutes of Design in Andhra Pradesh, Madhya Pradesh, Assam, and Haryana as institutions of national importance.
 - Currently, these institutes are registered as Societies under the Societies Registration Act, 1860 and do not have the power to grant degrees or diplomas. On being declared institutions of national importance, the four institutes will be granted the power to grant degrees and diplomas.

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